

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA
UNSTARRED QUESTION NO.434
TO BE ANSWERED ON 18.07.2017

Revival of CCI

434. SHRI GUTHA SUKENDER REDDY:
SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has received any proposal from the State Government of Telangana requesting for revival of Cement Corporation of India (CCI) situated at Adilabad;
- (b) if so, the details thereof; and
- (c) the status of the proposal?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND
PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)**

(a): Yes, the Govt. has received a proposal from the State Government of Telangana for revival of unit of CCI Ltd. situated at Adilabad.

(b): A copy of letter dated 20.12.2016 received from Principal Secretary, Govt. of Telanagana State is enclosed.

(c): CCEA has taken a decision regarding strategic sale of different CPSEs including units of CCI. Accordingly the process of strategic sale of CCI units has been started as per DIPAM's guidelines. The State Govt. was informed of this position vide letter dated 10.01.2017 (copy enclosed) and has also been requested to participate in the bid as and when the strategic sale process starts.

ARVIND KUMAR, I.A.S.,
Principal Secretary to Government
Minister for Industrial Promotion & Mines



Industries & Commerce Department
Government of Telangana
D-Block, 2nd Floor, Telangana Secretariat,
Hyderabad - 500 022.
☎ : Off. : +91-40-2345 4449
Fax : +91-40-2345 2985
E-mail : arvinkumar@telangana.gov.in
www.goir.telangana.in

D.O. Lr. No. 064/Prl. Secy. Peshi/2016 dated: 20.12.2016

Respected Sir,

In continuation to earlier letter dated 21-12-2015 & 11.05.2016 of Hon'ble Minister for BC Welfare & Forest and Environment, Government of Telangana, I would like to bring it to your notice that the State Government is keen for the revival of Cement Corporation of India (CCI) at Adilabad District of Telangana State.

It is learnt that hearing of a case No: 5487/07 of Cement Corporation of India Ltd, Adilabad District regarding its closure is scheduled in the Hon'ble High Court of Hyderabad is on 20.12.2016.

The erstwhile unit is located in Adilabad which is a backward Dist. Raw material availability is there in the Dist. itself and state will provide all necessary assistance in examining the feasibility of revival of this unit.

In view of this it is requested that any decision / response of Govt. of India in the Hon'ble court may be deferred till such time a clarity emerges on the feasibility of this unit. The State Minister, Industries proposes to meet the Minister for Heavy Industries & Public Enterprises, Govt. of India shortly and decision of GOI may please be put on hold till then.

very regards,

Yours sincerely,

(Arvind Kumar)

20/12

Shri Girish Shankar, IAS

Secretary,
Department of Heavy Industry,
Government of India,
Block no. 14, CGO Complex, Lodhi Road,
New Delhi - 110003

Copy Submitted to the Government Pleader, Industries & Commerce Department, Government of Telangana, for kind information & necessary action.

*851/Dir(PIC)
10/1/17*

PE-711



सत्यमेव जयते

Vishvajit Sahay

Joint Secretary

Tel. : 23061858

Fax : 23061858

Email: vishvajit.sahay@nic.in

भारत सरकार
भारी उद्योग एवं लोक उद्यम मंत्रालय

भारी उद्योग विभाग

नई दिल्ली-110 011

GOVERNMENT OF INDIA

MINISTRY OF

HEAVY INDUSTRIES & PUBLIC ENTERPRISES

DEPARTMENT OF HEAVY INDUSTRY

NEW DELHI-110 011

D.No. 5(4)/2007-PE.XII. Vol-II

Dated : 10th January, 2017

Dear Shri Arvind Kumar,

This is with reference to your D.O. letter No.064/Prl.Secy.Peshi/2016 dated 20.12.2016 regarding closure of Adilabad Cement Factory of Cement Corporation of India Ltd. Addressed to Secretary Heavy Industry.


2. I would like to inform you that CCEA has taken a decision regarding strategic sale of different PSUs in which CCI units have also been identified for strategic sale. The Department of Heavy Industry is supervising the strategic sale process of different units of CCI.

3. If Government of Telangana is keen for revival of CCI unit at Adilabad District, they may also participate in the bid as and when the strategic sale process starts.

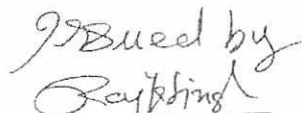
4. In view of above, it is requested that the Law Officer of Government of Telangana may suitably be advised in the matter at this stage so that judicial process is concluded without further delay.

With regards,

Yours sincerely,


(Vishvajit Sahay)

Shri Arvind Kumar,
Principal Secretary to Government,
Commissioner for Industrial Promotion & Minies,
Industries & Commerce Department,
Government of Telangana,
D-Block, 2nd Floor,
Telangana Secretariat,
Hyderabad - 500 022.


11/01/2017